

Anindita Anurangini Behera Vs Anjan Ku. Rana

Court: Orissa High Court

Date of Decision: June 21, 2021

Hon'ble Judges: Dr. S. Muralidhar, CJ; S. K. Panigarhi, J

Bench: Division Bench

Advocate: Siddheswar Mohanty, Arijeet Mishra

Judgement

1. This matter is taken up by video conferencing mode.

2. Both the parties are ready to explore the possibility of settlement through mediation. Accordingly both parties are directed to appear before the

Mediation Centre of the High Court of Orissa on 19th July, 2021 at 3:30 pm.

3. The report of mediation be placed in a sealed cover by the next date.

4. List on 16th August, 2021.

5. As the restrictions due to resurgence of COVID-19 situation are continuing, learned counsel for the parties may utilize a printout of the order

available in the High Court's website, at par with certified copy, subject to attestation by the concerned advocate, in the manner prescribed vide

Court's Notice No.4798, dated 15th April, 2021.

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